के अन्तर्गत जारी किए गये लाइसेंसी को रद्द अथवा निलम्बित करने के लिए पदमपुर की मैंसर्स उमाशंकर राइस मिल के मालिकों को कारण बताओं नोटिस जारी किये गये हैं।

### (ग) जी नहीं।

# Expenditure incurred by Air India on its Offices in Canada, San Francisco and Port of Spain

797. SHRI JAGDISH PRASAD MATHUR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the staff employed by Air India at its offices in Canada, San Francisco and Port of Spain and the annual expenditure incurred thereon;
- (b) how does it compare with other Airlines in the area; and
- (c) whether Government propose to close down some of its offices abroad?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

## सरकारी क्षेत्र के होटलों की वार्षिक. श्राय

798 श्री सत्यपाल मलिक : क्या पर्यटन तथा न गर विम नन मंत्री यह बताने की क्रपा करेंगे कि :

- (क) देश में सरकारी क्षेत्र के होटलों के (i) निर्माण (ii) रख-रखाव ग्रौर (iii) कर्मचारियों की तनख्वाह के रूप में कुल कितनी राशि लगी हुई है; ग्रौर
- (ख) पिछले तीन वर्षों के दौरान इन होटलों से कितनी वार्षिक ग्राय हुई है ?

पर्यटन ग्रौर नागर विमानन मंत्री (श्री ग्रनन्त प्रसाद शर्मा) : (क) ग्रौर (ख) ग्रपेक्षित सूचना एकत्र की जा रही है ग्रौर सभा पटल पर रख दी जाएगी।

#### Implications on India's Foreign Trade by Policies adopted by E.E.U. countries and the United States

799. SHRI K. CHATHUNNI MASTER: Will the Minister of COM-MERCE be pleased to state:

- (a) what are the implications and impediments created on the foreign trade by the protectionist policy adopted by the E.E.C. countries and the U.S.A.; and
- (b) what is the position of our export and import in the years 1975 to 1980, year-wise to these countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): protectionist policies adopted by the E.E.C. countries and the USA have been affecting the exports of India adversely. The major items affected | are certain steel and engineering products, footwear, textiles and clothing in all of which India has good export potential. The USA have imposed countervailing duties leather footwear. certain types of industrial fasteners and certain iron castings imported from India on the ground that these products are being subsidised by India. They have also initiated anti-dumping investigations on the same iron castings. Imports of industrial fasteners into USA face in addition a substantial temporary duty imposed about two years ago for safeguarding their domestic industry from injury. The EEC have also been adopting a restrictive policy on the items from India. import of textile There have been hold ups of consignments and expansion of lists of restraints together with requests placing more and more categories under restraint. The EEC have also placed imports of shoes under surveillance. Though surveillance has not affected exports directly so far, the threat of restraint is an inhibiting factor on the growth of our export industries. These protectionist measures have created an uncertain trading environment.

(b) Our export and import for the years 1975—80 to these countries are given below:

Value: I	ls. Grorcs
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							Е.	E.C.	U.S.A.	
			•				Exports	Imports	Exports l	Imports
1975-76			•	•		•	854.20	1095.53	519.98	1285.22
1976-77							1395.30	1008,14	569.06	1053.01
197 <b>7-7</b> 8		•					139 <b>3</b> .84	1511.09	677.02	755.87
978-79			•		• (		1573.48	2073.93	<b>7</b> 69.04	759. <b>2</b> 0
19 <b>7</b> 9-80		•					1682,13	2120,10	18,808	8 <b>6</b> 9.80

# Import of Sugar from M|s. ED and F Man (Sugar) Limited, London

800. SHRI BHOLA PRASAD: Will the Minister of COMMERCE be pleased to state:

(a) whether under the terms of contract of the State Trading Corporation with M/s. ED and F Man (Sugar) Limited, London, the firm had the right to make a ten per cent change on the quantity while supplying and receiving back the sugar; and

(b) if so, what is its implications?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) The plus minus variation clause at seller's option for C and F contracts and at buyer's option for FOB contracts, is a normal feature in the international sugar Import Export contracts. In this case, in the import contract, M|s. ED and F Man (Sugar) Limited, London, exercised the minus 10 per cent option and supplied 180,245 MTs. of sugar against the contract for 200,000 MTs. As the export contract is yet to be fully

implemented, it is not possible to indicate at this stage the exact quantity the buyer will accept in exercise of his option under this contract.

#### Interest Rates on Bank Deposits

#### 801. SHRIMATI AMARJIT KAUR: SHRI RAMANAND YADAV:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal under Government's consideration to raise interest rate on bank deposits to attract more funds for development purposes; if so, what are the details thereof;
- (b) whether Government intend to discontinue payment of over time allowance in Banking Service; and
- (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):
(a) The interest rate structure of the commercial banks is continually under review of the Government and the Reserve Bank of India and changes